(d) how many of the 15 industrial projects have gone into production during 1952-53?

THE MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI GULZARILAL NANDA): (a) Rs. 10.0 lakhs according to revised estimates.

- (b) Rs. 8.99 crores.
- (c) Rs. 8.01 crores.
- (d) The Rare Earths Factory and New Mint Alipore have gone into production during 1952-53.

## ESTIMATED EXPENDITURE ON THE FIVE YEAR PLAN

- 98. SHRI P. C. BHANJ DEO: Will the Minister for Planning be pleased to state:
- (a) whether the total estimated expenditure of Rs. 2.069 crores on the Five Year Plan was calculated on the basis of there being no deficit financing and no resulting checking on the downward movement of prices; and
- (b) what would be the rough estimated expenditure on the Plan after deficit financing and the resulting steadiness or rise in prices?

THE MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI GUL-ZARILAL NANDA): (a) The cost of the various schemes included in the Plan was first estimated by the Central Ministries and States on the basis of prices and wages prevailing in 1950-51. In the final version of the Plan, revised figures of cost on irrigation and power schemes in the States have been taken into account. The question of deficit financing does not directly enter into these calculations. Prices may change on account of various factors, domestic as well as international, and it is not possible to anticipate how these changes will affect the cost of various schemes. This is a matter which has to be reviewed from time to time.

(b) Does not arise.

YARN PRODUCED AND EXPORTED IN 1952

- 99. SHRI K. SURYANARAYANA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the quantity and quality of yarn which was produced in our country in 1952, and out of which how much was allotted to handlooms in the country; and how much was exported to foreign countries with their names and quantities;
- (b) the quantity and quality of mill made textiles which were exported from India to foreign countries in 1952 and the quantity and qualities of textiles which this Government had imported from foreign countries (with their names); and
- (c) whether any handloom textiles were exported to foreign countries in 1952; if so, in what quantities and to what countries?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) to (c). Statements are laid on the Table of the Council. [See Appendix IV, Annexure No. 163.]

# Publication of News Announcements of A. I. R. in the Newspapers

- 100. SHRI GOVINDA REDDY: Will the Minister for Information and Broadcasting be pleased to state:
- (a) whether news announcements of the All India Radio can be published in newspapers without obtaining the prior consent of Government; if not, what are the reasons therefor, and
- (b) whether Government have a copy-right for all such news announcements?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) No, Sir. The publication of news picked up from broad-

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casts is prohibited under the following Clause of the conditions under which a Broadcast Receiver licence is issued:

"11.....The Licensee or any other person either on behalf or by permission of the Licensee or with the cognisance of the Licensee shall not reproduce or publish in the press or disseminate by other similar means messages sent for general reception by any station and received by means of the station."

If the holder of a licence contravenes any condition contained in his licence, he will render himself liable to prosecution under Section 20A of the Indian Telegraph Act.

(b) Copy-right in news bulletins, in respect of the form thereof as given to them by or under the direction or control of Government, broadcast by All India Radio vests in Government.

### VALUE OF COSMETICS IMPORTED

101. DR. SHRIMATI SEETA PARMANAND: Will the Minister for Commerce and Industry be pleased to state the value of face powders; (ii) lip-sticks; (iii) nail polish; (iv) scents and (v) other cosmetics imported from foreign countries during the years 1950-51 and 1951-52?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): The information is not available as separate statistics for the items mentioned are not maintained.

### IMPORT OF THE MANUFACTURED FOODSTUFFS

102. DR. SHRIMATI SEETA PARMANAND: Will the Minister for Commerce and Industry be pleased to state the value of (i) milk powder; (ii) liquid milk; and (iii) other manufactured foodstuffs like jam, cereal

vermicelli and tinned vegetables imported from all foreign countries during the years 1950-51 and 1951-52?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): A statement is laid on the Table of the Council. [See Appendix IV, Annexure No. 164.]

#### COLLIERIES PRODUCING COAL IN EXCESS

103. Shri B. RATH: Will the Minister for Production be pleased to state which are the collieries that produced coal in excess of the target fixed for each such colliery in the year 1952 and what was the excess quantity so produced?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): A statement giving the information is laid on the Table of the Council. [See Appendix IV, Annexure No. 165.]

#### MESSAGE FROM THE HOUSE OF THE PEOPLE

THE SALARIES AND ALLOWANCES OF OFFICERS OF PARLIAMENT BILL, 1953.

SECRETARY: Sir, I have to report to the Council the following message received from the House of the People signed by the Secretary to the House:—

"In accordance with the provisions of Rule 115 of the Rules of Procedure and Conduct of Business of the House of the People, I am directed to enclose herewith a copy of the Salaries and Allowances of Officers of Parliament Bill, 1953, which has been passed by the House at its sitting held on the 28th April 1953."

I lay the Bill on the Table.